

ANNEXURE-5

Shree Sai Smelters India Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
Category: List of operational creditors (Workmen); Date of Commencement of CIRP: 30-09-2022; List of Creditors as on 21-10-2022

S.No	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% voting share in CoC, if applicable				
0												

(Amount in ₹)



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